

No.A-12011/3/2003-AD.II
Government of India
Ministry of Company Affairs

Shastri Bhavan, 5th floor, 'A' Wing
New Delhi, dated the 25th May, 2005

To

The Pay & Accounts Officer,
Ministry of Company Affairs,
New Delhi/Mumbai/Kolkata/Chennai

Subject: - Optimization of direct recruitment to Civilian posts of Group 'B', 'C' & 'D' in the Ministry for the years 2001-02, 2002-03 & 2003-04 – reg.

Sir,

Pursuant to the DOPT's Office Memoranda No.2/8/2001-PIC dated 16.05.2001 and 18.06.2002 on the subject mentioned above, the undersigned is directed to say that the Screening Committee after due consideration of the direct recruitment quota vacancies in Group 'B', 'C' & 'D' posts for the years 2001-02, 2002-03 and 2003-04 has recommended for abolition of the following Group 'B', 'C' & 'D' posts in the Ministry: -

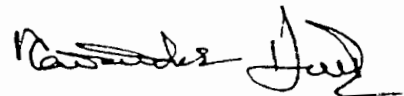
For the year 2001-02

S. No	Name of the post	Pay Scale	Category of posts	No. of posts abolished
1	Senior Technical Assistant	Rs. 6500-200-10,500	Gr- B (Non-Gazetted)	31
2	Investigating Officer	Rs. 6500-200-10,500	-do-	2
3	Company Prosecutor-III	Rs. 5500-175-9000	Gr- C (Non-Gazetted)	12
4	Junior Technical Assistant	Rs. 5000-150-8000	-do-	23
5	Statistical Assistant	Rs. 5000-150-8000	-do-	9
6	Steno Gr-II	Rs. 5000-150-8000	-do-	1
7	Steno Gr-III	Rs. 4000-100-6000	-do-	4
8	Computer	Rs. 4000-100-6000	-do-	2
9	Lower Divisional Clerk	Rs. 3050-75-4590	-do-	25

5	Steno Gr-III	Rs 4000-100-6000	-do-	1
6	Lower Divisional Clerk	Rs 3050-75-4590	-do-	26
7	Peon	Rs. 2550-3200	Group -D	11
8	Watchman	-do-	-do-	2
9	Safaiwala	-do-	-do-	1
Total				70

2. The distribution of these 245 abolished posts in Group 'B', 'C' & 'D' in the various offices of the Ministry during the years 2001-02, 2002-03 and 2003-04 is being done separately.

Yours faithfully,



(Ravinder Dutt)

Under Secretary to the Govt. of India

Copy to:-

1. Shri M Deena Dayalan, JS & FA, Ministry of Company Affairs, North Block, New Delhi
2. Shri Hari Kumar, Director (E-II), DOPT, North Block, New Delhi.
3. Shri NK Chadha, Deputy Secretary, Department of Expenditure, North Block, New Delhi
4. All Regional Directors, M/o Company Affairs, Mumbai/Kolkata/Kanpur/Chennai.
5. O/o Secretary, CLB/DGIR/Secretary, MRTPC/Secretary, CCI/Director, SFIO
6. All Officers/Sections at HQs.
7. Sr.PPS to Secretary/PS to JS (K)/PS to JS (M)/Dir (PK)
8. Guard Files on posts/abolition.

Spare Copies:- 10

Government of India
Ministry of Company Affairs

Shastri Bhavan New Delhi
Dated the 11th October 2005

To
The Regional Director,
Ministry of Company Affairs,
Noida/Kolkata/Mumbai/Chennai

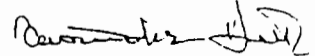
Sub. Optimization of direct recruitment to Civilian posts of Group 'B' posts in the Ministry for the years 2001-02, 2002-03 & 2003-04 - reg

Sir

In continuation of this Ministry's letters of even number dated the 25th May, 2005 and 2nd September, 2005 conveying the decision of the Screening Committee regarding filling up/abolition of Group 'C' and 'D' posts falling under direct recruitment quota, I am directed to convey the detailed distribution of 31 Group 'B' posts of Senior Technical Assistant to be abolished in the years 2001-02 in respect your region:

Name of the Post	RD(NR) Posts to be Abolished	RD(ER) Posts to be Abolished	RD(WR) Posts to be Abolished	RD (SR) Posts to be Abolished
STA	9	2	11	9

Yours faithfully,



(RAVINDER DUTT)

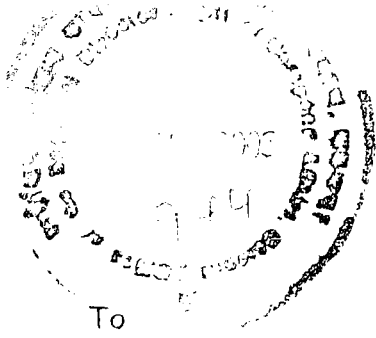
Deputy Secretary to the Govt of India
T. No. 2338 9782

Copy for information to AD.III Section

Copy also for information to

1. The Pay & Accounts Officer, Ministry of Company Affairs, New Delhi/Kolkata/Mumbai/Chennai
2. O/o Secretary, CLB/DGIR/Secretary MRTPC/Secretary, CCI/Director SFIO
3. All Officers/Sections at HQs.
4. Sr PPS to Secretary/PS to JS(K)/PS to JS(M)/Director(PK)
5. Guard file on posts/abolition

Spare copies - 10



No.A-12011/3/2003-Admn.II
 Government of India
 Ministry of Company Affairs

Shastri Bhavan, New Delhi,
 Dated the 2nd September, 2005

To
 The Regional Director
 Ministry of Company Affairs,
 Noida/Kolkata/Mumbai/Chennai

Sub: Optimization of direct recruitment to Civilian posts of Group 'C' & 'D' posts in the Ministry for the years 2001-02, 2002-03 & 2003-04 - reg.

Sir,

In partial modification of this Ministry's letters of even number dated 25th May, 2005 on the subject mentioned above conveying the decisions of the Screening Committee regarding filling up/abolition of posts falling under direct recruitment quota, I am directed to say that as per DR quota vacancies in Group 'C' & 'D' posts (office-wise & post-wise) already reported by you for the years 2001-02, 2002-03 & 2003-04 in respect your region/office and taking into consideration the recommendations of Screening Committee, the following posts pertaining to your region/office stand abolished (office-wise & post-wise) :-

Group C posts

For the year 2001-02

Name of the Post	RD(NR) Posts to be		RD(ER) Posts to be		RD(WR) Posts to be		RD (SR) Posts to be		Headquarters							
									Admn.I			Admn.II		Admn.III		
									Posts to be							
	Abolished	Filled	Abolished	Filled	Abolished	Filled	Abolished	Filled	Abolished	Filled	Abolished	Filled	Abolished	Filled	Abolished	Filled
CP-III	4	1	4	1	2	1	2	1	-	-	-	-	-	-	-	-
JTA	3	-	5	-	1	-	6	-	-	-	-	-	-	7	1	-
Stat. Asst.	1	-	3	-	3	-	-	-	-	-	-	-	-	2	-	-
Steno Gr-II	-	-	-	-	1	-	-	-	-	-	-	-	-	-	-	-
Steno Gr-III	-	-	-	-	3	-	-	-	1 (DGIR)	-	-	-	-	-	-	-
LDC	14	-	2	-	-	-	6	-	4	-	-	-	-	-	-	-
Computer	-	-	-	-	-	-	-	-	(2-CLB)	-	-	-	-	-	-	-
	-	-	-	-	-	-	-	-	(2-HQ)	-	-	-	-	-	-	-

Group C posts

For the year 2003-04

Name of the Post	RD(NR)		RD(ER)		RD(WR)		RD (SR)		Headquarters					
	Posts to be		Posts to be		Posts to be		Posts to be		Admn.I		Admn.II		Admn.III	
	Abolished	Filled	Abolished	Filled	Abolished	Filled	Abolished	Filled	Abolished	Filled	Abolished	Filled	Abolished	Filled
CP-III	-	-	6	(1)	-	-	6	-	-	-	-	-	-	-
JTA	1	-	5	2	1	-	3	1	1	-	-	-	-	-
Stat. Asstt.	-	-	3	-	-	-	-	-	-	-	-	-	-	-
Jr. HT	-	-	2	-	-	-	-	-	-	-	-	-	-	-
Steno Gr-III	-	-	-	-	-	-	-	-	1	3	-	-	-	-
LDC	1	-	7	-	5	-	11	-	3	-	-	-	-	-

Group D posts

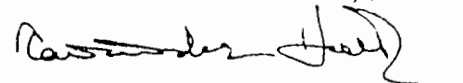
For the year 2003-04

Name of the Post	RD(NR)		RD(ER)		RD(WR)		RD (SR)		Headquarters					
	Posts to be		Posts to be		Posts to be		Posts to be		Admn.I		Admn.II		Admn.III	
	Abolished	Filled	Abolished	Filled	Abolished	Filled	Abolished	Filled	Abolished	Filled	Abolished	Filled	Abolished	Filled
Peon	-	-	6	-	1	-	4	-	-	-	-	-	-	-
Watchman	-	-	2	-	-	-	-	-	-	-	-	-	-	-
Safaiwala	-	-	-	-	-	-	-	-	-	-	-	-	1	-

2. The total number of posts abolished/to be filled up in each Group (Group 'A', 'B', 'C' and 'D') remains the same for each year as recommended by the Screening Committee. The detailed distribution of Group B posts viz., STA & CP-II to be abolished in the years 2001-02, 2002-03 & 2003-04 in the Ministry (office-wise) will be intimated separately.

3. You are therefore, requested to take necessary action for filling up the identified posts on an urgent basis under intimation to this Ministry.

Yours faithfully,



(RAVINDER DUTT)

Under Secretary to the Govt. of India

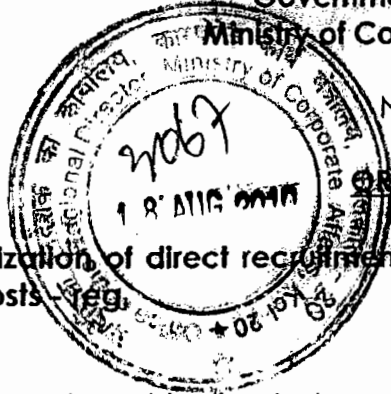
T. No. 2338 9782

No. A-12011/05/2005-Ad.II

Government of India

Ministry of Corporate Affairs

'A' Wing, 5th Floor, Shastri Bhavan,
New Delhi-110001, Dated 13 August, 2010.



ORDER

Sub: Optimization of direct recruitment to civilian posts of Group "B" & Group "C" posts.

The undersigned is directed convey the approval of the Department of Expenditure for revival of the following posts in the Group B and C of the Ministry of Corporate Affairs for the year 2007-08 and 2008-09 under the **Optimization of Direct Recruitment to civilian posts:-**

Sl. No.	Name of the post	Vacancy year		No. of posts
		2007-08	2008-09	
1.	Senior Technical Assistant	-	8	8
2.	Company Prosecutor	-	1	1
3.	Junior Technical Assistant	16	4	20
4.	Inspector	1	2	3
5.	Others (Assistant/Steno/UDC/LDC)	2	3	5
TOTAL		19	18	37

DD/S
CS

17/8

13/8/10

(R.K. Pandey)

Under Secretary to the Govt. of India

T.No.23383507

Copy to :

1. PAO, MCA, Delhi/Noida/Mumbai/Kolkata/Chennai
2. Regional Directorates at NOIDA/Mumbai/Kolkata/Chennai
3. All Officers/Sections in the Ministry

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